

DIVISION BENCH  
COURT - II

O-202

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/138(KB)2021  
IA(I.B.C)/1177(KB)2024, IA(I.B.C)/985(KB)2024,  
IA(I.B.C)/998(KB)2024, IA(I.B.C)/896(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23<sup>RD</sup> JULY 2024**

IN THE MATTER OF	REC LIMITED VS HIRANMAYE ENERGY LIMITED
UNDER SECTION	IBC UNDER SEC 7

**Appearance (via video conferencing/physically)**

Mr. Tridib Bose, Adv. ] For the Applicant in IA(I.B.C)/1177(KB)2024  
Mr. Rahul Poddar, Adv. ]

Mr. Shaunak Mitra, Adv. ] For the Applicant in IA(I.B.C)/985(KB)2024  
Mr. Tridib Bose, Adv. ]  
Mr. Rahul Poddar, Adv. ]  
Mr. Pritwish Roy Chowdhury, Adv. ]

Mr. Mainak Bose, Adv. ] For the Applicant in IA(I.B.C)/998(KB)2024  
Mr. Tridib Bose, Adv. ]  
Mr. Rahul Poddar, Adv. ]

Mr. Shaunak Mitra, Adv. ] For the Applicant in IA(I.B.C)/896(KB)2024  
Mr. Rahul Poddar, Adv. ]

Ms. Manju Bhuteria, Adv. ] For the IRP, Bhuvan Madan  
Mr. Madhav Kanoria, Adv. ]  
Ms. Srideepa Bhattacharyya, Adv. ]  
Ms. Rituparna Chatterjee, Adv. ]  
Ms. Arundhati Barman Roy, Adv. ]  
Mr. Dibyendu Ghosh ]

**ORDER**

1. Ld. Counsel/Authorised Representative appearing on behalf of the parties present.

**Ar.**

2. **IA(I.B.C)/1177(KB)2024:**
  - a. List this matter for further consideration on **24.07.2024**.
3. **IA(I.B.C)/985(KB)2024 and IA(I.B.C)/896(KB)2024:**
  - a. Let hard copy of the reply affidavit to IA(I.B.C)/985(KB)2024 be filed to the Registry and also served to the concerned parties, if not, already served.
  - b. List this matter for further consideration on **06.08.2024**.
4. **IA(I.B.C)/998(KB)2024:**
  - a. Heard at length. **Reserved for Order(s)**.
  - b. The parties are requested to file their convenience notes within a period of three (3) days.
5. List the main CP for further consideration on **24.07.2024**.

**D. Arvind**  
**Member (Technical)**

**Bidisha Banerjee**  
**Member (Judicial)**